

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 369 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.11.2017**

**NAME OF THE COMPANY: M/s Daimler Financial Services Pvt. Ltd. Vs.
M/s Rising Buildwell Pvt. Ltd.**

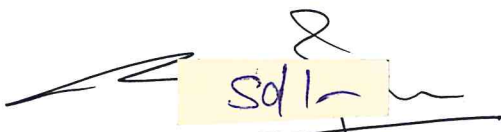
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

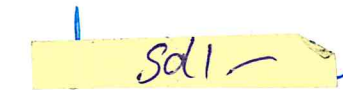
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present : None

ORDER

In the interest of justice adjourned to 20th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)